

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 18-12-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) R.A.	15068/2019		R. Devegowda
2) A.S.	15006/2019		M/S ANGADI AND CO.
3) M.C.	15013/2020		Prabhakar.M.
4) M.C.	15144/2020		M.S.Raghavendra
<u>NOTICE</u>			
5) M.C.	15103/2020		T.Seshagiri Rao
6) R.A.	15017/2020		K. SHIVASHANKAR
7) R.A.	15018/2020		V.B. SHIVAKUMAR
8) M.A.	15038/2020		NARASIMHA MURTHY
9) Misc	15010/2020		B.V. PRAKASH ANGADI
10) EX	15024/2020		N.M. MANJUNATH
11) EX	15025/2020		N.M. MANJUNATH
<u>EVIDENCE</u>			
12) Misc	15010/2018		M.R. MANJUNATH
13) M.C.	15025/2020		R.Chandra Shekar
14) M.C.	15042/2020		Poodur Vijayaraju
15) M.C.	15055/2020		C.Narayanaswamy
16) M.C.	15108/2020		G.B.Anand
17) M.C.	15126/2020		M.V.Thanuja
18) M.C.	15128/2020		Ravindra.B.R.
<u>ARGUMENTS</u>			
19) R.A.	15027/2018		K. SHIVASHANKAR
20) M.V.C.	21/2019		NAGARAJA M.
21) M.V.C.	22/2019		NAGARAJA M.
22) M.V.C.	23/2019		NAGARAJA M.
23) R.A.	15013/2019		V.B. SHIVAKUMAR
24) R.A.	15072/2019		D.M.Shivakumar
25) R.A.	15091/2019		V. VISHWANATHA
26) R.A.	15092/2019		V. VISHWANATH
27) R.A.	15093/2019		V. VISHWANATH
28) R.A.	15094/2019		V. VISHWANATH
29) R.A.	15095/2019		VISHWANTH
30) R.A.	15096/2019		V. VISHWANATH

31) A.P.	15009/2020	B.V. PRAKASHA ANGADI
<u>ORDERS</u>		
32) Misc	15004/2015	M.V. KINI
<u>JUDGEMENT</u>		
33) R.A.	15002/2017	M. THIMMARAYA SWAMY
<u>AWAIT LCR</u>		
34) M.A.	15110/2019	R. MARE GOWDA
<u>ATTACHMENT WARRANT</u>		
35) EX	15049/2019	H.C. ANANDA
<u>CALL ON</u>		
36) M.C.	15045/2020	Harsha R and Yogeesha M
37) M.C.	15094/2020	N.Kempegowda
<u>AWAIT NOTICE</u>		
38) P AND SC	15011/2020	C. NANJEGOWDA
39) G and WC.	15008/2020	MUNEGOWDA N.M.
<u>AWAIT ORDERS</u>		
40) R.A.	15050/2014	V. VISHWANATH
41) R.A.	15107/2016	K.T. VENKATESHMURTHY
<u>PAPER PUBLICATION</u>		
42) P AND SC	15029/2020	RAVIPRAKASH
<u>R.P.A.D.</u>		
43) R.A.	15009/2020	S.M. Kulkarni
<u>OBJECTION</u>		
44) R.A.	15045/2015	K. SHIVASHANKAR
45) M.C.	15119/2020	Suhas.B
<u>HEARING</u>		
1) SC	15023/2019	P.P.
2) CRL.R.P.	15015/2020	M.T. NANAI AH
<u>ORDERS</u>		
3) Crl.Misc.	15196/2020	H.N. SRINIVASAMURTHY
4) Crl.Misc.	15200/2020	K. RAM SINGH
5) Crl.Misc.	15202/2020	R.T. NANJEGOWDA
6) Crl.Misc.	15205/2020	P.P.
<u>OBJECTION</u>		
7) Crl.Misc.	15208/2020	AVINASH N.V.

In the court of Pri. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 18-12-2020

MORNING SESSIONS			
HEARING / ARGUMENTS			
Case No.			Plaintiff / Defendants Name
1.	O.S.	371/16	- Prakash V/s. Murthy
2.	O.S.	295/14	- Syed Irshad Ahmed V/s. Shiek Hyder Sab
3.	O.S.	623/11	- Mahadevaiah V/s. Akkamma
4.	O.S.	59/11	- Gowramma V/s. Ammayamma
5.	O.S.	647/14	- Muniyamma V/s. Venkatamma
6.	O.S.	606/11	- Bhagyamma v/s. Rajanna
7.	O.S.	471/07	- Suresh V/s. Munipoojappa
8.	O.S.	267/10	- Siddamma V/s. Adinarayana
9.	O.S.	748/18	- Munivenkataramanappa V/s. Munishamappa
10.	O.S.	575/12	- Muniyappa V/s. Krishnappa
11.	O.S.	121/15	- Master Ajay V/s. Lokesh
12.	O.S.	13/12	- Kadiramma V/s. Muniyamma
13.	O.S.	613/13	- Jayakumari V/s. Pushpalatha
14.	O.S.	220/10	- Jayanthi V/s. Nagarathnamma
15.	O.S.	38/19	- Patalapa V/s. Manjunath
16.	O.S.	803/07	- Subrayappa V/s. Krishnappa
17.	O.S.	413/08	- Rathnamma V/s. Venkateshappa
18.	O.S.	603/07	- Sharadamma V/s. Nagaraj
19.	O.S.	465/10	- Venkataswamy V/s. Lakshamma
20.	O.S.	88/06	- Munivenkata Swamy V/s. Muniyappa
21.	O.S.	945/20	- Muniyamma V/s. Sonnappa
22.	O.S.	240/18	- Realty Estates V/s. Papamma
23.	O.S.	911/07	- Ramanjinamma Valuation slip/. Munikrishnappa
24.	O.S.	590/20	- Akkayamma V/s. Narayana Swamy
25.	O.S.	731/06	- Nanjamma V/s. Subbaiah
26.	O.S.	526/12	- Manjulamma V/s. Muniyappa
27.	O.S.	71/19	- Bachanna V/s. Kempaiah
28.	O.S.	633/07	- Bharathi V/s. Ramakrishnappa
29.	O.S.	700/16	- Sandeep Kumar V/s. Narayanappa
30.	O.S.	740/18	- Prabhu V/s. Srinivas
31.	O.S.	89/19	- Muniraju V/s. Muniyappa
32.	O.S.	768/13	- Manjula V/s. Siddalingachar
33.	O.S.	669/18	- Ramakka V/s. Muniyappa
34.	O.S.	127/20	- Narayanaswamy V/s. Akkayamma
35.	O.S.	724/18	- Syed Baba Jan V/s. Shivashankar

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Pri. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. issued by
Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.
Cause List - Dated 18-12-2020.

MORNING SESSION		
HEARING/EVIDENCE/ARGUMENTS		
Case Numbers		
1.	O.S.	523/2016
2.	O.S.	266/2016
3.	O.S.	946/2019
4.	O.S.	2307/2006
5.	O.S.	537/2020
6.	O.S.	488/2020
7.	O.S.	629/2020
8.	O.S.	886/2020
9.	F.D.P.	10/2015
10.	O.S.	275/2011
11.	O.S.	11/2006
12.	O.S.	886/2019
13.	O.S.	232/2016
14.	O.S.	916/2008
15.	O.S.	42/2009
16.	O.S.	217/2018
17.	O.S.	502/2016
18.	O.S.	155/2018
19.	O.S.	940/2008
20.	O.S.	273/2018
AFTERNOON SESSION		
21.	O.S.	377/2009
22.	O.S.	546/2011
23.	O.S.	67/2006
24.	O.S.	226/2018
25.	O.S.	1773/2006
26.	O.S.	9/2009
27.	O.S.	442/2010
28.	O.S.	374/2011
29.	O.S.	384/2009
30.	O.S.	547/2015
31.	O.S.	811/2014
32.	O.S.	714/2014
33.	O.S.	45/2014
34.	O.S.	40/2014
35.	O.S.	928/2006
36.	O.S.	715/2014
37.	O.S.	391/2011
38.	F.D.P.	16/2020
39.	O.S.	1041/2020
40.	O.S.	1044/2020

12/18/20
I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.

In the court of II Addl. Senior Civil Judge & J.M.F.C.,
Devanahalli, cause list, dated 18-12-2020


MORNING SESSIONS			
FOR EVIDENCE			
Case No.			Plaintiff / Defendants Name
01.	O.S.	1157/06	- Bayamma V/s. Mangarajashree
02.	O.S.	389/14	- Doddamugabamma V/s. Siddalingamma
03.	O.S.	973/07	- Y.C. Vasundhara V/s. J.C. Jayashankar
04.	O.S.	5/11	- Kempakka V/s. Ramakka
05.	O.S.	439/14	- Chikkaveeramma V/v. Venkataramanappa
Hearing / Arguments			
06.	O.S.	27/17	- Usha V/s. Kadirappa
07.	O.S.	933/15	- Gowramma V/s. Kenchamma
08.	O.S.	123/08	- Narayanamma V/s. Ramachandramurthy
09.	O.S.	256/17	- Nagaraj V/s. Munivenkataramanappa
10.	O.S.	300/08	- N. Narendra Singh V/s. Rajanna
11.	O.S.	1625/06	- Rajamma V/s. Subramani
12.	Ex.	9/17	- H.N. Narendra V/s. C.Venkatachalapathy
13.	O.S.	387/19	- Jessy Joseph V/s. E.V. Paul
14.	O.S.	361/19	- Syed Ayub Sab V/s. Meher Taj
15.	O.S.	52/08	- Gangamma V/s. Ramakka
16.	O.S.	352/13	- Muniyamma V/s. Anjinappa
17.	O.S.	239/08	- Ashwathappa V/s. Bachchamma
18.	O.S.	168/16	- Muniyappa V/s. Channappa
19.	O.S.	580/13	- M. Manjula V/s. V.T.Mariyappa
20.	O.S.	264/13	- Mohammed Usman V/s. Nagappa
AFTERNOON SESSION			
FOR EVIDENCE			
21.	O.S.	642/14	- S.Govindaiah V/s. Pillamma
22.	O.S.	119/08	- Nagamma V/s. Ramakka
23.	O.S.	262/13	- T.N.Krishnappa V/s. Hanumappa
24.	O.S.	144/17	- Bhagyamma V/s. Krishnappa
25.	O.S.	68/08	- Lakshamma V/s. Pillamuniyappa
Hearing / Arguments			
26.	O.S.	522/13	- A.M. Nagaraj V/s. Shivamma
27.	O.S.	279/13	- E.Mohanraj V/s. E.Murari Rao
28.	O.S.	369/12	- C.V. Munikrishnappa V/s. Ramanna
29.	O.S.	640/09	- Anandamma V/s. Muniswamalah
30.	F.D.P.	6/20	- Munikrishnappa V/s. Anjinappa
31.	O.S.	383/15	- Lakshamma V/s. Byregowda @ Byanna
32.	O.S.	408/20	- Master Devid V/s. hikka Akkayamma
33.	O.S.	772/15	- B.M. Srinivasa Murthy V/s. Muni nagappa
34.	O.S.	124/08	- Gowramma V/s. V. Manjunath
35.	O.S.	561/11	- Chikkaviramma V/s. Ramakka
36.	O.S.	944/20	- Siddesh V/s. Pillamma
37.	O.S.	301/13	- Muninarayanamma V/s. Nagaraju. B
38.	O.S.	287/13	- PEDDAKKA V/s. C. JITENDRANAG REDDY
39.	O.S.	529/13	- Muniyamma V/s. Highlands Biosooms Pvt. Ltd.
40.	O.S.	1141/06	- V. Ramprasad V/s. Parvathamma

II Addl. Senior Civil Judge & J.M.F.C.,
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 18-12-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>ARGUMENTS</u> 1. O.S.369/1997	<u>HEARING</u> 1. CMIS /20 Chinnamma 2. Cmis /20 Antony Raju.P 3. PCR /20 M/S CSB Bank Ltd 4. O.S.475/2020 5. O.S.681/2008 6. O.S.393/2020 7. O.S.255/2020 8. O.S.465/2010 9. O.S.139/2011 10. O.S.665/2011 11. O.S.939/2011 12. O.S.605/2012 13. O.S.859/2012 14. O.S.963/2013
<u>HEARING</u> 2. O.S.341/2019 3. CR. 121/2020 ATPS 4. O.S.377/2009 5. C.C.2979/2020 6. CR 82/2020 CNPS 7. C.C.4473/2017 8. O.S.533/2020	<u>NEW SUIT</u> 15. O.S.537/2020 Murali raj 16. O.S.539/2020 kamala J.S
<u>COMMITTAL</u> 9. C.C.3348/2020 10. C.C.7325/2020	<u>ORDERS</u> 17. O.S.729/2015 18. O.S.41/2020 19. CR 114/2020 ATPS
<u>EVIDENCE</u> 11. PCR 139/2018 12. PCR 173/2018 13. PCR 205/2018 14. PCR 421/2019 15. PCR 431/2019 16. PCR 436/2019 17. PCR 437/2019 18. CMIS 107/2020 19. CMIS 108/2020 20. CMIS 117/2008	<u>JUDGMENT</u> 20. O.S.189/2007


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 30-11-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli
Cause List Dated 18-12-2020

<u>AFTERNOON SESSION</u>
<u>CIVIL AND CRIMINAL CASES</u>
<u>HEARING/ARGUMENTS</u>
1. Ex.04/2020
2. O.S.534/2015
3. O.S.452/2020
4. O.S.950/2011
5. O.S.388/2012
6. O.S.468/2020
7. O.S.224/2020
8. O.S.550/2016
9. C.Mis.242/2018
10..4508/2015
11.Cr.87/2020 (CPS)
<u>EVIDENCE</u>
12. O.S.280/2007
13. O.S.140/2011
14. O.S.692/2011
15. PCR.173/2020
<u>ORDERS</u>
16. O.S.242/2019
17. O.S.324/2020
18. C.Mis.396/2018
<u>JUDGMENT</u>
19. O.S.988/2011
<u>NEW SUIT</u>
20.O.S.538/2020 (Jayamma)

NOTE: All the advocates are requested to strictly follow SOP dated 17-11-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwar
Addl. Civil Judge and JMFC,
Devanahalli